

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 355 OF 2017

Dated: 3rd December, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

M/s JSW Energy Ltd. ... Appellant(s)
Vs. ...
Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. B.Prabhu Patil, Sr. Adv.
Mr. Aman Dixit
Mr. Amand Anand
Mr. Pratik Das
Mr. Geet Rajan Ahuja
Mr. Suraj Das

Counsel for the Respondent(s) : Ms. Rimali Batra for R-2

ORDER

List the matter for hearing on **top of the board on 04.12.2018** as requested by the learned counsel appearing for the Respondent No. 2.

(Ravindra Kumar Verma)
Technical Member
Js/kt

(Justice N.K. Patil)
Judicial Member